



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4011/2021	MAKIB ALI AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA	MS. J DAS (SC, ICAR) ASSTT.S.G.I.
2	WP(C)/4130/2021 CAVT. NO.04842/021,	DEBOSRE SINHA <b>Versus</b> STATE BANK OF INDIA , SARB	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	MR AJIT DAS FOR CAVEATOR
<b>ADMISSION</b>				
3	C.Ex.App./4/2021	COMMISSIONER, <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	
4	WA/162/2021	THE UNION OF INDIA AND 4 ORS <b>Versus</b> M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	
5	WA/168/2021	ARUN KANTI BARUAH <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS.	MR. D DAS SR. ADV MR P CHOUDHURY R SARMAH	SC, PNB
<b>ORDERS</b>				
6	PIL/11/2021 FIXED	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
7	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM
8	PIL/49/2021 FIXED	DEBIA TARA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 8 ORS.	MR. S BISWAKARMA MS G DAS MS. A LONGSU MR M KATO	GA, AP

9 I.A.(Civil)/855/2021  
WP(C)/1147/2021 (D/O), FIXED  
in WP(C)/1147/2021

RUNU MONI SAIKIA AND ANR.  
**Versus**  
THE ASSAM GRAMIN VIKASH BANK AND  
2 ORS.

MR. B PHUKAN  
MR S AHMED

SC, A G V B

**HEARING**

10 WA/27/2019  
FIXED

SHEHNAZ BEGUM  
**Versus**  
THE STATE OF ASSAM AND 17 ORS

MR B D DAS  
MR H K SARMA  
MRS R DEKA  
MR. D THAOSEN

MR H R A CHOUDHURY  
(R6, R7, R13)  
MR H R A CHOUDHURY  
(R6, R7, R13)  
MR. K N CHOUDHURY  
GA, ASSAM  
SC, APSC  
MR. A M AHMED (R6, R7,  
R13)  
MR. A M AHMED (R6, R7,  
R13)  
MR. J PATOWARY  
MRS H AHMED (R6, R7,  
R13)  
SC, HEALTH  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,3rd September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4999/2019 WITH LCR	FULESA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS A AHMED MR. J N M U LASKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6278/2019 WITH LCR	FAZILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR M DEKA MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/6712/2019 WITH LCR, B/O	KULSUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/6747/2019	MANU MAZUMDER <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/6924/2019 B/O	ABDUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/7055/2019 WITH LCR	SANTA BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N BORUAH MR K DAS MR S DAS MRS. R T DAS MR. H GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/7746/2019	MEHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/8017/2019 WITH LCR B/O	SAHADAT ALI @ SAHADAT HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/3711/2021 FIXED	SRI DUMGAN KHABOM SINGPHO <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS	MR. D PANGING	MR. U K NAIR SC, GHC
10	WP(C)/4178/2021	ANJU BEGUM @ ANJUWARA KHATUN @ ANJUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U SARMA MS.J DAS MR. D KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4271/2021	ATOWAR @ ATOWAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR D HALOI MR. S A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4273/2021	RANI NAMASUDRA @ RANIMA SARKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4276/2021	MURSHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. B RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/4277/2021	ABUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b><u>ADMISSION</u></b>				
15	WP(C)/1408/2018 WITH LCR FIXED	CHANDMIYA ALI @ SANDMIYA ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4294/2018 WITH LCR	KARIMON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/116/2019 WITH LCR FIXED	MD. NURUDDIN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/7039/2019 WITH LCR	AYSHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/8108/2019 B/O	ARADHAONI MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WA/166/2021 FIXED	SADDAM SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F HAQUE MR N ISLAM	SC, ELEM. EDU GA, ASSAM
21	WP(C)/1262/2021 WITH LCR B/O	AMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/1079/2021 <b>in</b> WP(C)/1262/2021	AMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

22 Review.Pet./97/2020  
WITH WP(C) 4405/2019 (D/O)

TASLIMA KHATUN  
**Versus**  
THE UNION OF INDIA AND 7 ORS.

MR. L R MAZUMDER  
MR. H A TALUKDAR  
MD. I HUSSAIN

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

**HEARING**

23 WP(C)/7517/2017  
WITH LCR , FIXED

SOIDUR RAHMAN @ SAHIDUR RAHMAN  
**Versus**  
THE UNION OF INDIA and 3 ORS.

MR.D BARMAN  
MR.M HUSSAIN  
MR.A ZAHID  
MR.K RAHMAN

GA, ASSAM  
ASSTT.S.G.I.

24 Crl.A./199/2019  
WITH OFFICE NOTE, LCR 5 FILES,  
P.B.-2, FIXED

SRI PAPU SAIKIA  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. A M BORA  
MR. D GOGOI  
MS. C CHOUDHURY  
MS P DASGUPTA

MS B SHARMA, AMICUS  
CURIAE  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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4)	MR. S MITRA	28-08-2021	To	03-09-2021
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Mat.App./19/2016 WITH LCR	SRI MEGHA BARMAN <b>Versus</b> SMTI LAKSHMI GOAP @ PRIYA BARMAN	MR. S CHAUHAN MS.M DAS MR.A R SHOME MR. S CHAUHAN	
2	Crl.A./155/2018 WITH OFFICE NOTE	THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> SHRI SANGTEMCHUBA	MR D K DAS MR J A HASSAN MS D HAZARIKA SC, NIA	
3	I.A.(Crl.)/709/2018 WITH OFFICE NOTE in Crl.A./4384/2018 <b>WITH</b> Crl.A./4384/2018 (Filing Number)	TUTIUR RAHMAN PATIKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS,  TUTIUR RAHMAN PATIKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
4	Crl.A./190/2019 WITH OFFICE NOTE	SMT BINITA GOGOI <b>Versus</b> STATE OF ASSAM AND ANR	MR G BOKALIAL MR. R R KAUSHIK MR. S BORTHAKUR	PP, ASSAM
5	Mat.App./18/2020	SMTI. MANALISHA BEZBARUAH <b>Versus</b> SRI BIJU BEZBAROOAH	MR. B K GOSWAMI MR. R SHARMA	MS. B BHUYAN MR A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND
6	CRL.A(J)/38/2020 WITH LCR (FIVE FILES)	PANDEY MUNDA <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/82/2020 WITH OFFICE NOTE , LCR 4 FILES AND P.B	INDRA BAHADUR LIMBU <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
8	I.A.(Crl.)/317/2020 WITH LCR 4 FILES in Crl.A./142/2020	SIRLU ORANG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM

	<b>WITH</b> Crl.A./142/2020	SIRLU ORANG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
9	<b>WITH</b> Crl.A./123/2020	SRI BHANDAL ORANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/356/2020 <b>in</b> Crl.A./123/2020	SRI BHANDAL ORANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
10	Crl.L.P./13/2021 <b>in</b> Crl.A./3286/2021	SANKAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHAKRABORTY	PP, ASSAM
	<b>WITH</b> Crl.A./3286/2021 (Filing Number)	SANKAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR D CHAKRABORTY	
11	I.A.(Crl.)/72/2021 WITH LCR 5 FILES <b>in</b> Crl.A./40/2021	RAKTIM RAY <b>Versus</b> THE STATE OF ASSAM ANA ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./40/2021	RAKTIM RAY <b>Versus</b> THE STATE OF ASSAM ANA ANR.	MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	<b>WITH</b> Crl.A./56/2021	BIPLAB RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/104/2021 <b>in</b> Crl.A./56/2021	BIPLAB RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
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7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Rev.P./188/2021	SUBIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
2	Crl.Rev.P./189/2021	SANTOSH SINGH <b>Versus</b> PUSHPA DEVI	MR. R ALI MR. H A AHMED	
3	Crl.Rev.P./190/2021	MANASH PROTIM GOGOI @ MANASH PRATIM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
4	Crl.Pet./411/2021 WITH OFFICE NOTE	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> MEGHAN KUMAR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG, ASSAM	MR. A K GUPTA MR. R S MISHRA
5	Crl.Pet./442/2021	KHANINDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P ROY MS S DAS	
6	Crl.Pet./443/2021	RUPAM NATH <b>Versus</b> PRIYA NATH	MR K BHUYAN MR. O U AHMED	
7	Crl.Pet./444/2021 B/O	SWAKAT ALI @ CHOUKAT ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR	PP, ASSAM SC, FOREST
8	Crl.Pet./445/2021	SIMANTA SAIKIA <b>Versus</b> SMT. BIBHA DUTTA	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	
9	Crl.Pet./446/2021	PRANAB JYOTI DUTTA <b>Versus</b> THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	
10	Crl.Pet./447/2021	MONOWAR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM	PP, ASSAM

**ADMISSION**



11	Crl.Pet./344/2021 (AT 2:00 PM), P/H, SCANNED COPY OF LCR <b>WITH</b>	NAVNATH TUKARAM DHAIGUDE <b>Versus</b> UNION OF INDIA AND 2 ORS	MR T THAKURIA	MR. P N GOSWAMI (R-2) MR. B SARMA(ADDL. PP) SC, CUSTOMS
12	Crl.Pet./63/2021	NAVNATH TUKARAM DHAIGUDE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T THAKURIA	PP, ASSAM SC, FOREST
13	Crl.Pet./831/2018 B/O  <b>WITH</b>	MANI DEVI GANGWAL @ MANI DEVI JAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA MR. D WANGDI	MS P KUMARI (R2) PP, ASSAM MR. R P SINGH (R2) MS A BORBHUYAN (R2)
14	Crl.Pet./586/2018	SRI AMIT GANGWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI MR. A K BHUYAN MR. D WANGDI	MS P KUMARI (R2) PP, ASSAM MR. R P SINGH (R2)
15	MFA/91/2021 B/O  <b>WITH</b> I.A.(Civil)/1197/2021 in MFA/91/2021	M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT NURJAHAN BEGUM AND 2 ORS	MR K K BHATTACHARYYA MS. R DEVI	MR. A GANGULY MR. A DUTTA
16	MFA/103/2021	M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT NURJAHAN BEGUM AND 2 ORS M/S NORTH EAST ROOFING PVT LTD <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K K BHATTACHARYYA	
<b>ORDERS</b>				
17	I.A.(Civil)/853/2018 B/O in MFA/21/2018  <b>WITH</b> MFA/21/2018  <b>WITH</b> I.A.(Civil)/854/2018 in MFA/21/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD CHUKUM UDDIN	MRS. S ROY MS. J DEKA MS. I DAS	
		NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD CHUKUM UDDIN	MRS. S ROY MS. I DAS MS. J DEKA	MS M BORCHETIYA MR. S DUTTA
		NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD CHUKUM UDDIN	MRS. S ROY MS. J DEKA MS. I DAS	
18	Crl.Pet./411/2020 WITH OFFICE NOTE, LCR 1 FILE	MAZIBAR ALI @ BABUL ALI ANAD 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
19	Crl.Rev.P./124/2021 WITH LCR 1 FILE, B/O  <b>WITH</b>	RAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	PP, ASSAM
20	Crl.Pet./167/2021	SAHABUDDIN HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T CHUTIA	MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
<b>HEARING</b>				
21	Crl.Pet./977/2019 P/H, WITH LCR 2 FILES, FIXED	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
22	MFA/17/2014 WITH LCR, BY APPLICATION	M/S. JAIN ASSOCIATES <b>Versus</b> UNION OF INDIA and 2 ORS.	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MR.A BARKATAKI MR.A BARKAKATI SC, NF RLY
23	MFA/80/2016 WITH LCR FILES	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA

24	<b>WITH</b> MFA/57/2016	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MR G GOSWAMI, RLY.ADV. MS.M CHATTERJEE MS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
25	<b>WITH</b> MFA/28/2017	UNION OF INDIA <b>Versus</b> M/S VINAYAK LOGISTICS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
26	<b>WITH</b> MFA/29/2017	UNION OF INDIA <b>Versus</b> M/S C.M. TRADERS	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
27	MFA/96/2019 WITH LCR, B/O	BASIR UDDIN LASKAR <b>Versus</b> THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
28	Crl.Rev.P./49/2021 FIXED	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
29	<b>WITH</b> Crl.Rev.P./41/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
30	<b>WITH</b> Crl.Rev.P./42/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
31	<b>WITH</b> Crl.Rev.P./44/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
32	<b>WITH</b> Crl.Rev.P./45/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
33	<b>WITH</b> Crl.Rev.P./46/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
34	<b>WITH</b> Crl.Rev.P./47/2021	MEHER BANU BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR PP, ASSAM
35	<b>WITH</b> Crl.Rev.P./50/2021	SURAT JAMAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
36	<b>WITH</b> Crl.Rev.P./51/2021	JAHIRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
37	<b>WITH</b> Crl.Rev.P./78/2021	DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
38	<b>WITH</b> Crl.Rev.P./85/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM

39	<b>WITH</b> Crl.Rev.P./86/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	PP, ASSAM
40	Crl.Rev.P./150/2021 FIXED	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. A SARMAH	DR. N DEKA (r-2) PP, ASSAM MS. P CHAKRABORTY (r-2)
	<b>WITH</b> I.A.(Crl.)/305/2021 <b>in</b> Crl.Rev.P./150/2021	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
41	I.A.(Crl.)/214/2021 <b>in</b> Crl.Pet./1270/2018	MOHSIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H A TALUKDAR	PP, ASSAM
	<b>WITH</b> Crl.Pet./1270/2018	MOHSIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A M MAZUMDAR MR. S C BISWAS MD E AHMED MR. R A CHOUDHURY MS L BORDOLOI MR. H A TALUKDAR MR. T A CHOUDHURY	MR B BURAGOHAIN (R2) MS. S GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
2	WP(C)/5681/2020 B/O	MANDIA JATIYA VIDALAYA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU. MR F HAQUE (R-7) SC, SEBA
<b>WITH</b>				
3	WP(C)/5009/2020	MANDIA JATIYA VIDYALAYA <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	SC, SEC. EDU. MS. I KAKATI,SC, SEBA (R-3)
4	WP(C)/3498/2021	MRS. SANGITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R DOWARAH	SC, SEC. EDU. GA, ASSAM
5	WP(C)/3896/2021	ABDUL MOTIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, SEC. EDU. GA, ASSAM
6	WP(C)/4207/2021 B/O	NAZMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4210/2021	HEMONTA GOGOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
8	WP(C)/4279/2021	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
9	WP(C)/4289/2021	DENI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4291/2021 CAVT. NO.05592/021,	GAJEN CH SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	SC, SEC. EDU. MD R ISLAM(FOR CAVEATOR) SC, BTC

**ADMISSION**

11	WP(C)/567/2017	NAMITA PAUL and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH	SC, SECONDARY EDUCATION
12	WP(C)/2579/2017	MADHAB KALITA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P SARMAH MR.B CHAKRABORTY MS.P UPAMANYU	MR.M K CHOUDHURY(Sr.Adv.)(R-5) MS.A CHOUDHURY R-5 MR.N BARUAH(R-4) SC, SECONDARY EDUCATION MR.T N SRINIVASAN(R-5) MR.D BARKAKATI(R-4)
13	WP(C)/2826/2019 B/O	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU SC, FINANCE SC, G U SC, U G C SC, SEC. EDU.
14	WP(C)/789/2020	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	
15	WP(C)/4388/2020	HAZRAT ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE	GA, ASSAM MS. N PHUKAN, SC, ELE. EDU. DEPTT.
16	WP(C)/5636/2020	KALPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI
	<b>WITH</b> I.A.(Civil)/1009/2021 <b>in</b> WP(C)/5636/2020	THE PRESIDENT, GOVERNING BODY, KHEREKAJAN COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA
17	WP(C)/1348/2021	MONJUMONI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN
18	WP(C)/1752/2021	ANJAN MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7)
	<b>WITH</b>			
19	WP(C)/1656/2021	PRABITA KULI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
	<b>WITH</b>			
20	WP(C)/1657/2021	JAYMATI CHARAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
21	WP(C)/2949/2021 B/O	DR. GAURAV KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K MAHESWARI	SC, HEALTH AND F W
22	WP(C)/3170/2021	ASHAMOON KONCH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
		<b>ORDERS</b>		
23	WP(C)/7878/2017	NAREN CH. BORO <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC
24	Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. <b>Versus</b> PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MS. N PHUKAN MR. S BISWAS

25	Cont.Cas(C)/121/2020	KASIM ALI AHMED <b>Versus</b> MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. K GOGOI
26	Cont.Cas(C)/241/2020	MAKIBAR RAHMAN <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH
27	Cont.Cas(C)/510/2020	UTPALA BHATTACHARJEE <b>Versus</b> SMTI. GITIMONI PHUKAN, ACS AND ANR	MR S NATH MR G J SHARMA	MR. A R TALUKDAR MR. K GOGOI
28	Cont.Cas(C)/520/2020	ABDUL KADIR BARBHUIYA <b>Versus</b> BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	MR. P K BORAH MS K DAS
29	WP(C)/658/2020 B/O	NABANITA SARMAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
	<b>WITH</b> I.A.(Civil)/1952/2020 <b>in</b> WP(C)/658/2020	PRINCIPAL, H.P.B. GIRLS COLLEGE <b>Versus</b> NABANITA SARMAH AND 5 ORS.	MRS. R DEVI	MR D MAHANTA
30	WP(C)/6494/2019	DEEPA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
31	WP(C)/7959/2019	PRANAB JYOTI KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA MR. M DAS MR. M DAS MR. S DUTTA MR S DUTTA SC, U G C MR. N K NEOG MR. N K NEOG
	<b>WITH</b> WP(C)/4504/2020	DR. PRANAB JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
33	WP(C)/3545/2020	BIMAL CHANDRA MEDHI <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. N MAHANTA	MR. DILIP DEY SC, FINANCE SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/4039/2021 B/O	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR	GA, ASSAM SC, FINANCE SC, N C HILLS
<b>MOTION</b>				
2	AB/2569/2021	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR A ISLAM	PP, ASSAM
3	WP(C)/3327/2021 B/O	PRATIVA LAHKAR <b>Versus</b> THE SECRETARY TO THE MIN OF PETROLEUM AND 4 ORS	MR. U C RABHA MR. S KHOUND	
4	WP(C)/4095/2021 FIXED	DIPAK CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM SC, PWD
5	WP(C)/4142/2021 FIXED	GIRIDHAR BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A NARZARI	SC, APDCL
6	WP(C)/4285/2021	DEEP ADHIKARI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, PNRD SC, FINANCE DEPTT.
7	WP(C)/4287/2021	PANKAJ BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN	GA, ASSAM
8	WP(C)/4292/2021	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
9	WP(C)/4298/2021	KOHINOOR KHATUN @ KOHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	GA, ASSAM

10	WP(C)/4300/2021	CHINTHONG PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, K A A C
11	WP(C)/4302/2021	SMTI AHILA BEWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE
12	WP(C)/4305/2021	PRABHAT DUTTA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
13	WP(C)/4313/2021	DIPOSH REE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, IWT
14	WP(C)/4316/2021	DWIJEN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	SC, AG SC, INDUSTRIES AND COMMERCE SC, TREASURY SC, FINANCE
15	WP(C)/4318/2021	BINA CHETIA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, INDUSTRIES AND COMMERCE SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
16	I.A.(Civil)/960/2021 FIXED in WP(C)/2086/2020  <b>WITH</b> WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.  OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. B BARUAH MR. N K MURRY  S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	S N SARMA MR. K KALITA  MS. B BARUAH ASSTT.S.G.I.
17	I.A.(Civil)/1211/2021 B/O in WP(C)/2630/2021 <b>WITH</b> WP(C)/2630/2021	MILONTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  RABINDRA RONGPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA  MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM MR B P BORAH SC, K A A C  MR. R C SAIKIA MS. K SAIKIA MR. N B GOHAIN SC, K A A C SC, PWD
<b>ORDER NO STEPS</b>				
18	WP(C)/3678/2021	MISS MAYURI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	SC, APDCL
<b>ADMISSION</b>				
19	WP(C)/2219/2017 FIXED	MANIK CHANDRA RABHA <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. ASSTT.S.G.I. MS.R DEVI
20	WP(C)/7716/2018 B/O  <b>WITH</b> I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN  MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.  SC, PNRD SC, FINANCE



21	WP(C)/7973/2018 B/O	HITESH KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH MS. K JAIN	GA, ASSAM
22	WP(C)/314/2019 FIXED	HELMINA KHATUN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
23	WP(C)/4436/2019 FIXED	GOLAP SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
<b>WITH</b>				
24	WP(C)/4453/2019	AJIT SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
<b>WITH</b>				
25	WP(C)/4454/2019	THOKCHOM MADAN SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
26	WP(C)/5488/2019 B/O	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
<b>WITH</b>				
27	WP(C)/6524/2018	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
28	WP(C)/133/2020 FIXED	ON THE DEATH OF JAMAL UDDIN AHMED HIS LEGAL HEIR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, HEALTH
29	WP(C)/164/2020 B/O	SATTAR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, HEALTH
30	WP(C)/305/2020 B/O	PADUM NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. P SARMAH MRS. L N CHOUDHURY MR M H CHOUDHURY MR. V ACHUMI	GA, ASSAM
31	WP(C)/349/2020 FIXED	RATNA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
<b>WITH</b>				
32	WP(C)/391/2020	GAURI CHAUHAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
<b>WITH</b>				
33	WP(C)/440/2020	GOBINDA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. P DAS MS A BORAH MS A BORAH	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR D KALITA MR D KALITA
<b>WITH</b>				
34	WP(C)/499/2020	LAKSHMI BASFOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA

35	<b>WITH</b> WP(C)/957/2020	KULAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
36	<b>WITH</b> WP(C)/3323/2020	SANJAY SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM MR. D. KALITA (R.No. 3)
37	<b>WITH</b> I.A.(Civil)/1251/2021 <b>in</b> WP(C)/3323/2020	SANJAY SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS	GA, ASSAM
37	WP(C)/867/2020 FIXED	PAHESWARI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM SC, GAD
38	WP(C)/1511/2020 B/O	JAHINDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	GA, ASSAM MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	GA, ASSAM SC, AG
39	WP(C)/2816/2020 B/O	JEUTI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI	GA, ASSAM SC, AG MR. M SARANIA MR H MEDHI MS. I KEITZAR MR. S S ROY, SC, C.G.C. SC, FOREST SC, FINANCE
40	WP(C)/3045/2020 B/O	PAPU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U S BORGHAIN	GA, ASSAM SC, PWD
41	WP(C)/3668/2020 B/O	MOHAN RAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
42	WP(C)/5528/2020 B/O	JOYDEEP KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
43	WP(C)/131/2021 FIXED	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. DITUL DAS MR. B J TALUKDAR SC, EXCISE DEPTT. SC, BTC
44	WP(C)/1335/2021 FIXED	MD. JAMAT ULLAH ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR P P PHUKAN	MR. P N GOSWAMI SC, P H E
45	WP(C)/1392/2021 FIXED	KASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, CO OP GA, ASSAM SC, AG
46	WP(C)/2156/2021 B/O	JIPSINARA BEWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG MS. A HUSSAIN MR R ISLAM MR. R K TALUKDAR (R-3) MS M DEKA SC, IRRIGATION SC, FINANCE
47	WP(C)/2169/2021 FIXED	PRADIP PUJARI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
48	WP(C)/3060/2021 FIXED	ABDUL QAIYUM ANSARI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. T C CHUTIA ASSTT.S.G.I. SC, SEBA

49	WP(C)/3416/2021 FIXED	MUSTT MAZIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, AG MR. R K TALUKDAR SC, IRRIGATION SR. GA, ASSAM
50	WP(C)/3418/2021 FIXED	BARADA TALUKDAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. A R TAHBILDAR	
51	WP(C)/3443/2021 FIXED	GO-002874M SRI PUNIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D BORAH	SC, NHAI MR. K GOGOI ASSTT.S.G.I.
52	WP(C)/3938/2021 FIXED	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
<b>ORDERS</b>				
53	WP(C)/4373/2020 B/O	MAINUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. R MAZUMDAR (R-15) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
54	El.Pet./4/2021 FIXED	MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1331/2021 <b>in</b> El.Pet./4/2021	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR. R BORPUJARI MS. B BARUAH MR P NAYAK MR B GOGOI
55	Cont.Cas(C)/42/2021 WITH WP(C)/4087/2020 (D/O)	DR. BISWAJIT NATH <b>Versus</b> SAMIR KUMAR SINHA, IAS AND 3 ORS	MR. S ROY MR. M H LASKAR	MR. D UPAMANYA MR M HOSSAIN SC, HEALTH AND F W SC, PENSION SC,HEALTH
56	Cont.Cas(C)/217/2021 FIXED	NURUL HUSSAIN <b>Versus</b> SHRI RAVI SHANKAR PRASAD AND ANR B	MR. S BORTHAKUR MS. S KAKATI	
57	I.A.(Civil)/460/2021 FIXED <b>in</b> Cont.Cas(C)/72/2021 <b>WITH</b> Cont.Cas(C)/72/2021	MOFIDA AHMED <b>Versus</b> JISHNU BARUA, IAS	MR. M ALI	
		MOFIDA AHMED <b>Versus</b> KUMAR SANJAY KRISHNA, IAS	MR. M ALI	
58	WP(C)/3072/2021 FIXED	AKBAR HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD	GA, ASSAM MR D NATH SC, PWD
<b>HEARING</b>				
59	WP(C)/5354/2020 PART-HEARD, FIXED	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2029/2021 FIXED	CHAMPA DAS BAISHYA @ SMT. CHAMPAWATI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MS J KALITA MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
2	WP(C)/3494/2021 FIXED	EYUB DAIMARI <b>Versus</b> THE PRINCIPAL SECRETARY AND 2 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
3	WP(C)/3529/2021 FIXED	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP SOCIETY LTD <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC
4	WP(C)/3623/2021 FIXED	SADANANDA GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM MR. K GOGOI (R-1,2,3) ASSTT.S.G.I.
5	WP(C)/3915/2021 FIXED	RANJIT BARMAN <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC
6	WP(C)/4104/2021 FIXED	DHIRAJ GUPTA AND 2 ORS <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A K BAL MR A K RAI MRS K AGARWAL	SC, A S T C
7	WP(C)/4179/2021 B/O	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R DEKA MR M BARMAN S I AKAND MR. M A AHMED	GA, ASSAM
8	WP(C)/4223/2021 FIXED	STUDIO NILIMA, COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM

9	WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
10	WP(C)/4307/2021	PANIRAM BARMAN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
11	WP(C)/4308/2021	LASKAR INDUSTRIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
12	WP(C)/4311/2021	ABANI UZIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, PNRD
13	WP(C)/4312/2021	VIKRAM KARWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS U PRASAD	GA, ASSAM SC, HEALTH
<b>ORDER (STAY VACATING)</b>				
14	I.A.(Civil)/603/2021 FIXED in WP(C)/5638/2020 <b>WITH</b> WP(C)/5638/2020	KUSHAL BAWARI <b>Versus</b> RABI RANJAN DUTTA AND 3 ORS.  RABI RANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI  MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM MR. P J SAIKIA  GA, ASSAM MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
<b>ADMISSION</b>				
15	WP(C)/2461/2020 P/H FIXED	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
16	WP(C)/7439/2018 CAVT. NO.0871/2018 B/O  <b>WITH</b> I.A.(Civil)/425/2021 in WP(C)/7439/2018	KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.  BALDEV SHARMA <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN  MR H BETALA	MR. B C DAS (R5, R6) DR. B AHMED MR R CHAKRAVORTY SC, CO OP MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)  GA, ASSAM MR. R DUBEY
17	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
18	WP(C)/505/2021 FIXED	BIKRAMJIT SINGHA <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
19	WP(C)/689/2021	ANITA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
20	WP(C)/711/2021	DHANANJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC

21	WP(C)/1379/2021 FIXED	ABDUR RAHMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. J I BORBHUIYA (R-4) MS F BEGUM(R-4) MR. L MOHAN (R-4) MRS. K H CHOUDHURY (R-4) MR S PAUL (R-4) SC, IWT SC, TRANSPORT SC, FOREST
22	WP(C)/1434/2021 FIXED	NAYAN JYOTI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DEORI MS. SOMILA	
23	WP(C)/1555/2021 CAVT. NO.02202/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	SC, CO OP GA, ASSAM MR. D K SARMAH FOR CAVEATOR
24	WP(C)/3037/2021	KANCHAN MANDAL <b>Versus</b> THE STATE OF ASSAM 14 ORS.	MR. A MANNAF MR J HUSSAIN MD A S ALI	SC, PNRD GA, ASSAM MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY
25	WP(C)/3302/2021 FIXED	FIRUJA KHANOM LASKAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
26	WP(C)/3434/2021 FIXED	PATIT PABAN GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. D THAOSEN	SC, PNRD
<b>ORDERS</b>				
27	I.A.(Civil)/1301/2021 in WP(C)/7753/2017	NIPUN KUMAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K DAS MR M P BHUYAN	GA, ASSAM SC, BTC
	<b>WITH</b> WP(C)/7753/2017	NIPUN KUMAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.D K DAS MS.P BHUYAN	GA, ASSAM SC, BTC
28	WP(C)/1888/2021 FIXED	HARI MOHAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
	<b>WITH</b>			
29	WP(C)/1628/2021	HARI MOHAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
30	WP(C)/3454/2021 FIXED	GOLLO TUKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2003/2021 FIXED	ROBINUS SAIIOO AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
2	Bail Appln./2116/2021	ARJUN PRAJAPOTI AND ANR <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
<b>MOTION</b>				
3	AB/2575/2021	ARFAN ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
4	AB/2576/2021	SARIFUL KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
5	AB/2579/2021 B/O	RUFUL ALI @ RUFUL AMIN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
6	AB/2580/2021	NALU MIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM
7	AB/2581/2021	KABEJ ALI <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
8	AB/2585/2021	NURUL HUDA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	
9	AB/2587/2021	DIPAK KOIRI @ SHIVAM KOIRI <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

**BAIL HEARING (BA)**



10	Bail Appln./1513/2021 FIXED	MD SOFIAL ALI @ SOBIAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
11	Bail Appln./1527/2021 FIXED	RAHUL RAI @ RAHUL RAJ <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
12	Bail Appln./1651/2021 FIXED	MUZAMMEL HOQUE @ MUZAMMEL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
13	Bail Appln./1675/2021 FIXED	ABDUL KALAM MOLLAH @ MD. ABDUL KALAM MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR	PP, ASSAM
14	Bail Appln./1820/2021 FIXED	MD MUBARAK ALI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
15	Bail Appln./1887/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
16	Bail Appln./1899/2021 FIXED	RAMEN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
17	Bail Appln./1970/2021 FIXED	MD. MOIDUL ALI @ MAINA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. A SARMAH MS. S SAIKIA	PP, ASSAM
	<b>WITH</b>			
18	AB/2245/2021	MD. AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S SAIKIA	PP, ASSAM
19	Bail Appln./2096/2021 FIXED	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b>			
20	Bail Appln./2018/2021	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
21	AB/334/2021 FIXED	MANJIT B. KASHYAP @ MANJIT BARUAH KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. B SAIKIA MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR H ZAMAN	MR. R K TALUKDAR MR. D BORAH PP, ASSAM
22	AB/999/2021	HASEN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
23	AB/1129/2021 FIXED	DIGANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
24	AB/1714/2021 FIXED	ZAHINUR ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
25	AB/2042/2021 FIXED	ALAL SHEIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED	PP, ASSAM
26	AB/2065/2021	RAJIB ALI @ RAJIB AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
27	AB/2086/2021 FIXED	DR. CHANDRA CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI	PP, ASSAM

28	AB/2107/2021	AZEEM HUSSAIN @ AZEEM MIAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
<b><u>ORDERS</u></b>				
29	CrI.Pet./317/2017	ALAKESH KR. BORA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P N GOSWAMI MR.L SIKDAR MR.R R GOGOI MR.K P PATHAK	PP, ASSAM
30	CrI.Pet./145/2018	SOHELI SEAL SARKAR <b>Versus</b> MD. SAYED AND ANR.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	MR. S K SINGHA MR. B KUMAR
31	CrI.Pet./1134/2018	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
32	CrI.Pet./274/2019	KHWMTHA KHUNGUR NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MR. F R CHOUDHURY	MD Y ALI PP, ASSAM
33	CrI.A./452/2019 WITH LCR 5 FILES & OFFICE NOTE	SRI PREMJIT DAS @ PRANJIT DAS @ PRATAP DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR. A PHUKAN	PP, ASSAM
34	I.A.(CrI.)/503/2019 <b>in</b> CrI.A./248/2019  <b>WITH</b> CrI.A./248/2019	SRI HARI PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR  HARI PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA  MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM  MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
35	CrI.Pet./750/2019	PRATUL KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
36	I.A.(CrI.)/783/2019 B/O <b>in</b> CrI.A./7554/2019  <b>WITH</b> CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI  DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
37	CrI.Pet./831/2019 WITH LCR 1 FILE	SHANTANU DUTTA CHOUDHURY <b>Versus</b> SMTI PROTIVA DUTTA CHOUDHURY	MR. S C BISWAS MR. R M CHOUDHURY MR. F A HASSAN MS. S F MAITAI MS D CHOWDHURY	
38	I.A.(CrI.)/100/2020 BA 2419/2020(D/O), FIXED <b>in</b> Bail Appln./2419/2018	SMTI. NIRODA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K SEN MS M DAS	MR. P HAZARIKA MR. H S BORAH PP, ASSAM
39	CrI.Pet./195/2020	DR. ABHIJIT RABHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	MR. S C KEYAL (ASGI) MR. M DAS (Addl PP) MR. S S ROY (GA,Assam) ASSTT.S.G.I. PP, ASSAM
40	I.A.(CrI.)/273/2020 WITH LCR 5 FILES <b>in</b> CrI.A./118/2010 <b>WITH</b> CrI.A./118/2010	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM  BIPUL DAS, <b>Versus</b> STATE OF ASSAM,	MR D N BHATTACHARYYA  MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS.]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	CRP(I/O)/27/2020 B/O	NITESH BERIA <b>Versus</b> RIDHIKA TODI BERIA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY	MR S K SARKAR MS D HAZARIKA MS. S DAS
<b>MOTION</b>				
2	CRP(I/O)/136/2020	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A ALI MS. M KHATUN	SC, PNRD GA, ASSAM
3	CRP/34/2021 CAVT. NO.00472/021,	MD. NIZAMUDDIN AHMED <b>Versus</b> ON THE DEATH OF AHMED HOSSAIN HIS LEGAL HEIRS HABIBUL NESSA AND 6 ORS (B)	MR. S P ROY MS S DAS	MR R BARUAH MR. A IKBAL FOR CAVEATOR
4	CRP/46/2021	ALAUH RAHMAN MIRA <b>Versus</b> MD. FAKAR UDDIN LASKAR AND 12 ORS	MR. A M BARBHUIYA MR. J N ISLAM	
5	CRP(I/O)/79/2021 B/O	RENU MECH AND 2 ORS <b>Versus</b> RATUL KOTOKY AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	
	<b>WITH</b> I.A.(Civil)/1307/2021 <b>in</b> CRP(I/O)/79/2021	RENU MECH AND 2 ORS <b>Versus</b> RATUL KOTOKY AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	
<b>ADMISSION</b>				

6	CRP/30/2017 WITH LCR	SOUTH EAST BUS ASSOCIATION <b>Versus</b> SAFIQUDDIN AHMED and ANR.	MR. R ALI	MR. P S DEKA MR. B K BHAGAWATI MR.S R GOGOI(R-1) MR. I CHOUDHURY MR.H BARUAH(R-1) MR.N K DEKA(R-1) MS P DAIMARI MS.P BORAH-1 MS K KALITA MRSP R MAHANTA(R-1)
7	CRP/175/2018	LAKHI PRASAD SHAHU <b>Versus</b> SURESH SINGH AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. P BORDOLOI (R1-R3)
8	CRP(I/O)/353/2018	BAPPA GANGULY AND 4 ORS <b>Versus</b> TAPAN BARMAN AND anr	MR. S P CHOUDHURY MR. M BEZBARUAH MR. A S DHILLON MR B DAS MR. A LAL	MR. R MAZUMDAR (R1, R2) MRS P RAI (R1, R2) MR H BEZBARUA (R1, R2) MR. U SARMA (R1, R2) MS. P K DEVI MS M KALITA (R1, R2) MS P CHETIA (R1, R2)
9	CRP(I/O)/44/2019	REHENA BEWA AND 4 ORS. <b>Versus</b> AMJAD MIAH AND 4 ORS.	MR. R K JAIN TULIKA BORAH	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
10	CRP(I/O)/323/2019	GEORGEIS SHAMS <b>Versus</b> TARIQ MAHMADUR RAHMAN AND 2 ORS	MR B D DAS MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL MR. D M NATH
<b>ORDERS</b>				
11	CRP/314/2014 WITH LCR	PARAMESH CH. DAS and 2 ORS. <b>Versus</b> TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI
12	CRP/298/2015	SMTI. RUPJYOTI KALITA BORA @ RUPJYOTI KALITA @ RUPJYOTI BORA <b>Versus</b> SMTI PUTOLI BORA and 3 ORS.	MR.T J MAHANTA MR.A K BORA MS.B CHOUDHURY MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.N ZAMAN(R-1) MR. A J SAIKIA MR G S BORO (r-5) MR.A GANGULY(R-1) MR G S BORO (r-5)
13	CRP/463/2016	SUFIA KHATUN and ANR. <b>Versus</b> NOWEL JOSHEPH SWEET @ NOWEL and 2 ORS	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	
14	CRP(I/O)/47/2017	MD. RAHUL AMIN <b>Versus</b> DEPUTY COMMISSIONER, NAGAON and 9 ORS.	MR.P SUNDI	GA, ASSAM MR. S K GHOSH (R- 2,3,6&7) MR G ALAM (R- 2,3,6&7)
15	CRP(I/O)/57/2017	ANUPAM CHAODHURY <b>Versus</b> REGIONAL MANAGER NEW INDIA INS. CO. LTD. and 3 ORS.	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	MR.A ACHARYA R-1
16	CRP/180/2018 B/O	UNISA ROY <b>Versus</b> ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	<b>WITH</b> I.A.(Civil)/3777/2019 <b>in</b> CRP/180/2018	UNISA ROY <b>Versus</b> ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
17	I.A.(Civil)/1837/2018 <b>in</b> CRP/61/2018	ABHIJIT HAZARIKA <b>Versus</b> NIMAI BASAK	MR. B CHAKRAVARTY MR. M R ADHIKARI MR H B BASUMATARY	
	<b>WITH</b> CRP/61/2018	ABHIJIT HAZARIKA <b>Versus</b> THE LEGAL HEIRS OF NIMAI BASAK, BOLAI BASAK AND ANR	MR. B CHAKRAVARTY MR. M R ADHIKARI	

18 I.A.(Civil)/1285/2021  
in Intest.Cas./3/2020

GAURI SHANKAR PAUL @ MORAN PAUL MS. S B CHOUDHURY MRS. K DEVI  
**Versus**  
BISWAJIT @ DEBU PAUL

**WITH**  
Intest.Cas./3/2020

SRI GAURI SHANKAR PAUL @ MORAN PAUL MS. S B CHOUDHURY MS R P BARUAH  
**Versus**  
ARI BISWAJIT @ DEBU PAUL

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS.]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	AB/2446/2021 B/O FOR 01-09-2021	BIBEK KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHALIHA	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./2111/2021	BIJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI	PP, ASSAM
3	Bail Appln./2112/2021	MD. NIMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
4	Bail Appln./2113/2021	NOOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
5	Bail Appln./2114/2021	RASHAN DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
6	Bail Appln./2118/2021	LALNGILNEI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER	PP, ASSAM
7	Bail Appln./2121/2021	AKKAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA	PP, ASSAM
8	Bail Appln./2122/2021	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	Bail Appln./2123/2021	BADRUL HASSAN <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
10	Bail Appln./2124/2021 B/O	REENA TAYUNG @ RINA TAYANG <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
11	Bail Appln./2125/2021	IMDADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM

**MOTION**

12	AB/2571/2021	DEEPAK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
13	AB/2573/2021	KHAYMAN BIBI @ MAIMAL BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
14	AB/2574/2021	SUBODH SAMADDAR <b>Versus</b> THE STATE OF ASSAM	MR. S KALITA MR. S KAKATI MR P DAS	PP, ASSAM
15	AB/2577/2021	MUKSEDUR RAHMAN @ MAKSED ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
16	AB/2582/2021	ARUP DEKA @ PINKU <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
17	AB/2583/2021	JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
18	AB/2586/2021 B/O	MANNAN ALI @ BUBUL M ALI <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR S ISLAM MR. R RAHMAN	PP, ASSAM

**ADMISSION**

19	Tr.P.(C)./48/2019	SAMPURNA BORAH DUTTA <b>Versus</b> SANGITA RAO DAS AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MR. S C BISWAS MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS J BORAH MS B KASSHYAP MR. P S BISWAS MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA
20	MACApp./159/2021 FIXED	PRANAB KR. DAS <b>Versus</b> JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	
21	MACApp./169/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ELIZA KHATUN AND 10 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/1252/2021 <b>in</b> MACApp./169/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ELIZA KHATUN AND 10 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
22	MACApp./171/2021	MD. BAJARUDDIN AHMED <b>Versus</b> MD. SADDAM HUSSAIN AND 2 ORS.	MR D K KALITA MR. N ANAND MR. K K PARASAR MR. H K SUT	
23	MACApp./172/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MAKON HAZARIKA AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/1295/2021 <b>in</b> MACApp./172/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MAKON HAZARIKA AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
24	MACApp./173/2021	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANTI MOCHAHARY AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/1296/2021 <b>in</b> MACApp./173/2021	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANTI MOCHAHARY AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	



25	MACApp./174/2021	MARAMI RAY AND ANR <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS  <b>FOR HEARING U/O XLI RULE II C.P.C.</b>	MR. I A TALUKDAR	
26	RSA/81/2021	DHANIRAM THOUSEN <b>Versus</b> SASHI BORDOLOI AND 4 ORS.	MR S KHOUND R SARMAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1287/2021 <b>in</b> RSA/81/2021	DHANIRAM THOUSEN <b>Versus</b> SASHI BORDOLOI AND 4 ORS.	MR S KHOUND R SARMAH	GA, ASSAM
		<b>ORDERS</b>		
27	MACApp./303/2017 WITH LCR, B/O	SRI RUPANKAR DAS <b>Versus</b> ROWENA TERESA ROBINSION and 2 ORS	MR. S K TALUKDAR MS. H DAS MR. D BANIA	D DAS MR. U K NAIR (SR. ADV) P S DEKA MR. P HAZARIKA (R-3) MR A BARMAN (R-3) MR D SAIKIA (R-3) MRS. R BORO BORA (Legal aid counsel for R-2)
28	MACApp./457/2017 WITH LCR, B/O	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED. <b>Versus</b> MD SAHER ALAM	MR. P HAZARIKA MR. A BARMAN MR. P K MUNIR	MR. M TALUKDAR MR. D NATH
29	MACApp./25/2019 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMT. MALAYA BANGTHAI AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MS. A KALITA	MR. M TALUKDAR MR D MONDAL MS. S BIN MR. A SHAKIL
	<b>WITH</b> I.A.(Civil)/104/2019 <b>in</b> MACApp./25/2019	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMT. MALAYA BANGTHAI AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MS. A KALITA	
	<b>WITH</b> I.A.(Civil)/2454/2019 <b>in</b> MACApp./25/2019	MALAYA BANGTHAI AND ANR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	
	<b>WITH</b> I.A.(Civil)/2899/2019 <b>in</b> MACApp./25/2019	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMT. MALAYA BANGTHAI AND 3 ORS	MR. R K BHATRA	
30	MACApp./472/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. NIRU KALITA AND 6 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS M GAZLOO	
	<b>WITH</b> I.A.(Civil)/3223/2019 <b>in</b> MACApp./472/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. NIRU KALITA AND 6 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS M GAZLOO	
	<b>WITH</b> I.A.(Civil)/850/2020 <b>in</b> MACApp./472/2019	NIRU KALITA AND 5 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. K KALITA MS. S PARBIN	MR. M CHOUDHURY
31	MACApp./477/2019 WITH LCR, B/O	KANKAN KAKATI @ KANGKAN <b>Versus</b> BHAGESWAR YADAV AND 2 ORS.	MR. A R AGARWALA	MR. P HAZARIKA MR. P K SARMA MS. B BHUYAN MR. H S BORAH MS R SAHIN

32	I.A.(Civil)/752/2020 B/O in MACApp./18466/2019	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. IDUL ALI AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	K U AHMED MS N HASAN
	<b>WITH</b> MACApp./18466/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. IDUL ALI AND 5 ORS		
	<b>WITH</b> I.A.(Civil)/18468/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. IDUL ALI AND 5 ORS		
33	FAO/3/2021 B/O	SMTI KASTURI LAHIRI <b>Versus</b> AMITABHA GHOSH AND 3 ORS.	MRS. A GAYAN MR A KAKOTI MS S BORA	MR. N DHAR (R-1,2) MR. S P CHOUDHURY (R-1,2) MS. S DASGUPTA (R-1,2)
	<b>WITH</b> I.A.(Civil)/865/2021 in FAO/3/2021	SMTI KASTURI LAHIRI <b>Versus</b> AMITABHA GHOSH AND 3 ORS.	MRS. A GAYAN MR A KAKOTI MS S BORA	
34	I.A.(Civil)/1166/2021 B/O in MACApp./140/2021	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> KIRON BALA ROY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS M BORCHETIYA MR S DUTTA MR S DUTTA
	<b>WITH</b> MACApp./140/2021	SHRIRAM GENERAL INSURANCE CO LTD. <b>Versus</b> KIRON BALA ROY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS M BORCHETIYA MR S DUTTA MR S DUTTA
35	I.A.(Civil)/1283/2021 in MACApp./18824/2019	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	
	<b>WITH</b> MACApp./18824/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI	
	<b>WITH</b> I.A.(Civil)/18827/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.		

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LEAVE NOTE OF ADVOCATES FOR 03/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,3rd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1823/2021	PELURAM DEORI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
2	AB/2051/2021	VINOD BIJARNIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM SC, NCB
<b>BAIL HEARING (BA)</b>				
3	Bail Appln./1519/2021	AINUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
4	Bail Appln./1525/2021	ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
5	Bail Appln./1643/2021 FIXED	MD. AITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN	PP, ASSAM
6	Bail Appln./1774/2021 FIXED	BELIA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AZAD MR. G HUSSAIN	PP, ASSAM
7	Bail Appln./1823/2021 FIXED	MD AMIR KHAN @ MD AMIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
8	Bail Appln./1850/2021 FIXED	MAIBAN TOMBA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
9	Bail Appln./1861/2021 SCANNED COPY OF CASE DIARY, FIXED	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
10	Bail Appln./1872/2021 FIXED	CHAINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	Bail Appln./1944/2021 FIXED	GAFUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R Z CHOUDHURY MD. H BHUYAN	PP, ASSAM
<b>BAIL HEARING</b>				
12	AB/1754/2021 FIXED	ANINDITA SARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM

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